

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.4109/2016
MA No.3694/2016
MA No.3695/2016

New Delhi this the 2nd day of January, 2017

Hon'ble Ms. Nita Chowdhury, Member(A)

Shri A.P.Pandey S/o Shri R.M.Pandey
Ex-Mobile Booking Clerk
O/o S.S.Mailani, Khiri Lakhim Pur
Under Divisional Railway Manager,
North Eastern Railway Lucknow
R/o 2BZ, C-21, Block Shyam Vihar Colony,
New Delhi. Applicant
(By Advocate:None)

VERSUS

Union of India : Through

1. Secretary
Railway Board New Delhi.
2. General Manager,
Northern Eastern Railway,
Gorakhpur.
3. Divisional Railway Manager,
Northern Eastern Railway,
Lucknow ... Respondents.

ORDER (ORAL)

Nobody appears on behalf of the applicant even on revised call. Nobody appeared even on previous date i.e. on 15.12.2016. It appears that the applicant has lost interest in

prosecuting his case and hence the O.A. is dismissed as not pressed.

(Ms.Nita Chowdhury
Member (A)

/kdr/